

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No: 0.A. No.500/94

Transfer Application No:

DATE OF DECISION: 18.8.94

Narendra Gour

Petitioner

Advocate for the Petitioners

Versus

Union of India & Ors.

Respondent

Advocate for the Respondent(s)

CORAM :

The Hon'ble Shri Justice M.S.Deshpande, Vice Chairman

The Hon'ble Shri

1. To be referred to the Reporter or not? N
2. Whether it needs to be circulated to other Benches of the Tribunal? N

  
V.C.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GUILSTAN' BUILDING NO.6  
PRESCOT ROAD, BOMBAY 1  
O.A.No.500/94

Narendra Gour

..Applicant

v/s

Union of India & Ors.

..Respondents

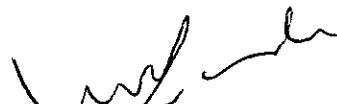
Coram: Hon.Shri Justice M.S.Deshpande, Vice Chairman

Oral Judgment: Dated: 18.8.94  
(Per: M.S.Deshpande, Vice Chairman)

None for the parties.

2. The applicant seeks a direction to correct his date of birth as 14.10.1962 instead of 9.1.1961 as there is an error in recording the date of birth in the official records. The applicant had made a representation on 29.7.1992 to the respondents for correction after having joined the service on 24.8.1987 and that representation came to be rejected. The only objection is that no reasons have been given for the rejection. That cannot be a reason for interfering with the decision taken by the respondents, considering the delay in making the representation for correction.

3. The application is therefore rejected. No order as to costs.

  
(M.S.Deshpande)  
Vice Chairman